

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Costra Advertising India Private Limited; Date of commencement of liquidation: 17.02.2023; Revised List of stakeholders as on: 12.05.2023

Annexure 2

List of unsecured financial creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	IndusInd Bank Limited	As per Regulation 12 of Liquidation Process Regulations, claims submitted during CIRP period were collated	28,45,052.82	28,45,052.82	Unsecured	-	-	-	-	-	28,45,052.82	Subject to further verification. The creditor has not submitted their claims during liquidation period thus claim was collated as per liquidation regulations
Total			28,45,052.82	28,45,052.82							28,45,052.82	